

Clearance to Power Projects

1939. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned US seeks speedy clearance for power projects appearing in the Indian Express dated October 13, 1996;

(b) if so, the facts thereof;

(c) the total number of power projects at present pending for clearance with the Government from US;

(d) the total amount involved in these projects;

(e) the States where these projects are likely to be set up; and

(f) the time by which the final decision for their clearance is likely to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) Yes, Sir. Of the two projects cited in the news report, the 250 MW single unit lignite based thermal power project is proposed to be set up by M/s ST-CMS Electric Company at Nayveli in Tamil Nadu. The proposal has been accorded techno-economic clearance of Central Electricity Authority (CEA). The promoters have also signed a power purchase agreement (PPA) with Tamil Nadu Electricity Board (TNEB) on 20.11.1996 and the signatories to the PPA are required to fulfil a few more conditions prior to obtaining the counter-guarantee of the Government of India. TNEB have informed that M/s Interger of USA have withdrawn from the proposal to set up a 330.5 MW gas turbine power project at Pillai-perumalnallur.

(c) to (f) As on date Ministry of Power is monitoring 33 proposals, on the Memorandum of Understanding (MoU)/Letter of Intent (LoI), etc. route costing more than Rs. 100 crores and on the competitive bidding route costing more than Rs. 1000 crores for setting up of power projects in the private sector involving investment from the USA at an estimated cost of Rs. 73,263.41 crores. Ten of these proposals have been accorded techno-economic clearance of CEA. twenty two proposals have been accorded 'in-principle' clearance of CEA, and one proposal has been selected through the process of competitive bidding. All the schemes which have been accorded 'in-principle' clearance are required to file their detailed project report (DPR) by 31.3.1997 for obtaining the techno-economic clearance of CEA. The States in which these projects are to be set up are Andhra Pradesh, Bihar, Delhi, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Tamil Nadu, Uttar Pradesh and West Bengal.

Beer Production

1940. SHRI GEORGE FERNANDES :
SHRI SARAT PATTANAYAK :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of companies producing beer including nonalcoholic beer in the country and the installed capacity of each of these companies;

(b) whether these companies are producing much beyond their licenced capacity;

(c) if so, whether any action has been taken by the Government in this regard;

(d) if not, the reason therefor;

(e) whether any export obligation has been imposed on the companies; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (f) Information is being collected and will be laid on the Table of the House.

PM's Integrated Urban Poverty Eradication Programme

1941. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have identified the Urban agglomerations proposed to be covered under the Prime Minister's Integrated Urban Poverty Eradication Programme;

(b) if so, the details thereof, State-wise;

(c) whether any such Urban Agglomeration in Karnataka has been included under the programme; and

(d) if so, the fund allocation made to Karnataka for the same so far ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) 345 Urban Agglomerations and 72 Hill District Towns have been included in the Scheme as per the enclosed Statement.

(c) Yes, Sir.

(d) The Central share allocated for the year 1995-96 is Rs. 634.59 lakhs and Central share earmarked for 1996-97 is Rs. 560.52 lakhs.

Statement

State-wise List of 417 Urban Agglomerations Covered under the Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP)

Andhra Pradesh

1. Srikakulam
2. Tadepalligudem
3. Narsaraopet
4. Nalgonda
5. Anakapalle
6. Adilabad
7. Chilakaluripet
8. Dharmavaram
9. Madanapalle
10. Tadipatri
11. Jagitial
12. Bellampalle
13. Mandamarri
14. Kavali
15. Miryalaguda
16. Yemmiganur
17. Bodhan
18. Kadiri
19. Tanuku
20. Bapatla
21. Srikalahasti
22. Suryapet
23. Nirmal
24. Kagaznagar
25. Palacole
26. Narsapur
27. Gudur
28. Ponnuru
29. Siddipet
30. Palwancha
31. Mancheriyal
32. Manglagiri
33. Sangareddy
34. Siricilla

Assam

1. Nagaon
2. Tinsukia
3. Dhubri
4. Tezpur

Bihar

1. Sasaram
2. Hazaribagh
3. Dehri
4. Bettiah
5. Hajipur
6. Jamalpur
7. Deoghar
8. Begusarai
9. Motihari
10. Siwan
11. Ramgarh
12. Saharsa
13. Giridih
14. Sitamarhi
15. Bagaha
16. Kishanganj
17. Barauni
18. Mokameh
19. Samastipur
20. Gumia
21. Chaibasa
22. Daltonganj
23. Buxar
24. Madhubani
25. Jhumri Tilaiya
26. Lakhisarai
27. Nawada
28. Jehenabad

Goa

1. Mormugao
2. Panaji
3. Margao

Gujarat

1. Patan
2. Dohad
3. Jetpur
4. Kalol
5. Palanpur
6. Khambhat
7. Gondal
8. Dhoraji
9. Ankleswar

Gujarat (Contd.)

10. Amreli
11. Savarkundla
12. Botad
13. Mahuva
14. Deesa
15. Visnagar
16. Dhrangadhra
17. Dholka
18. Upleta
19. Sidhpur
20. Himatnagar
21. Anjar
22. Bilimora
23. Unjha
24. Kadi
25. Viramgan
26. Dabhoi
27. Keshod

Haryana

1. Jind
2. Thanesah
3. Rewari
4. Kaithal
5. Panchkola U. Estate
6. Hansi
7. Palwal
8. Bahadurgarh
9. Narnaul

Karnataka

1. Kolar
2. Gangawati
3. Bagalkot
4. Ranibennur
5. Harihar
6. Chiemagalur
7. Rabkavi-Banhatti
8. Channapatna
9. Dod Ballapur
10. Dandeli
11. Shahabad
12. Gokak

Karnataka (Contd.)

13. Nipani
14. Arwar
15. Sirsi
16. Ramanagaram
17. Chintamani

Kerala

1. Kodungallur
2. Kayamkulam
3. Chittur-Thathamang
4. Payyannur
5. Taliparamba
6. Thiruvalla
7. Changanassery
8. Ponnani
9. Kasaragod

Madhya Pradesh

1. Chhindwara
2. Mandsaur
3. Chikhli Kalan-Parasia
4. Vidisha
5. Neemuch
6. Raigarh
7. Itarsi
8. Jagdalpur
9. Sarni
10. Mhow Cantt
11. Burhar-Dhanpuri
12. Nagda
13. Chhatarpur
14. Sehora
15. Kurasia
16. Hoshangabad
17. Dhamtari
18. Balaghat
19. Khargone
20. Seoni
21. Datia
22. Betul
23. Shandol
24. Dhar
25. Jaora

Madhya Pradesh (Contd.)

26. Dalli-Rajhara
27. Tikamgarh
28. Ambika Pur
29. Bina Itawa

Maharashtra

1. Achalpur
2. Satara
3. Ballarpur
4. Barshi
5. Vasi
6. Pandharpur
7. Shirampur
8. Hinganghat
9. Nandurbar
10. Chalisgaon
11. Amamner
12. Khamgaon
13. Parli
14. Bhandara
15. Udgir
16. Osmanabad
17. Nalasopara
18. Akot
19. Manmad
20. Panvel
21. Virar
22. Ameejogai
23. Karad
24. Ra'nagri
25. Pusad
26. Hingoli
27. Buldana
28. Malkapur

Nagaland

1. Dimapur
2. Kohima

Orissa

1. Bhadrak
2. Balangir
3. Brajaranjagar
4. Baripada

Orissa (Contd.)

5. Jeypur
6. Jharsuguda
7. Sunabeda
8. Bargarh
9. Bvhanipatna
10. Jatani

Punjab

1. Malerkotla
2. Phagwara
3. Ferozpur
4. S.A.S. Nagar
5. Barnala
6. Khanna
7. Rajpura
8. Muktsar
9. Kapurthala
10. Kot Kapura
11. Faridkot
12. Fazilka
13. Malout
14. Sangrur
15. Mansa
16. Gurdaspur
17. Nabha
18. Ferozpur Cantt.

Rajasthan

1. Churu
2. Hanumangarh
3. Kishangarh
4. Sawal Madhour
5. JhunJhunu
6. Chiittaurgarh
7. Sujangarh
8. Gangapur City
9. Barmer
10. Dhaulpur
11. Nagaur
12. Sardarshahar
13. Banswara
14. Makrana
15. Fatehpur

Rajasthan (Contd.)

16. Bundi
17. Hindaun
18. Baran
19. Ratangarh
20. Nawalgarh

Tamil Nadu

1. Nagappattinam
2. Pudukkottai
3. Bhavani
4. Viniyambadi
5. Guduvattam
6. Villupuram
7. Udhamandalam
8. Aruppukkottai
9. Kovilpatti
10. Mayiladuthurai
11. Palani
12. Ambur
13. Tiruchendur
14. Rapamakkudi
15. Arakkonam
16. Virudunagar
17. Kadayanallur
18. Srivilliputtur
19. Chidambaram
20. Bodinayakanur
21. Theni Allinagaram
22. Mettupalaiyam
23. Tiruchengodu
24. Tindivanam
25. Krishnagiri
26. Ambasamudram
27. Dharmapuri
28. Dumalaipettai
29. Pattukkottai
30. Devarshoia
31. Mannargudi
32. Attur
33. Tirupattur
34. Tenkasi
35. Arani

Tamil Nadu (Contd.)

36. Chengalpattu
37. Puliangudi
38. Ramanathapuram
39. Veidhachalam
40. Kambam
41. Panruti

Uttar Pradesh

1. Orai
2. Banda
3. Gonda
4. Mughalsarai
5. Roorkee
6. Hardoi
7. Basti
8. Ballia
9. Chandausi
10. Beoria
11. Khurja
12. Lakhimpur
13. Lalitpur
14. Azamgarh
15. Etah
16. Barabanki
17. Mainpuri
18. Ghazipur
19. Sultanpur
20. Kasganj
21. Bijnor
22. Rishikesh
23. Shamli
24. Tanda
25. Kashipur
26. Baraut
27. Najibabad
28. Deoband
29. Bela Pratapgarh
30. Bhadohi
31. Shikohabad
32. Mubarakpur
33. Rudrapur
34. Sikandrabad

Uttar Pradesh (Contd.)

35. Balrampur
36. Kannauj
37. Nagina
38. Mahoba
39. Kajrana
40. Chandpur
41. Shahabad
42. Mawana
43. Sahaswan
44. Auraiya
45. Ganga Ghat
46. Pilkhua

West Bengal

1. Koch Bihar
2. Puruliya
3. Birnagar
4. Rajpur
5. Bangaon
6. Chakdaha
7. Darjiling
8. Jalpaiguri
9. Chittaranjan
10. Birlapur
11. Aurangabad
12. Bishnupur
13. Jangipur
14. Katwa
15. Suri
16. Contai
17. Bolpur
18. Gobardanga

A & N Islands

1. Port Blair

Pondicherry

1. Karaikal

Grand Total : 345 Class II Towns

*72 Hills Distt. Towns Covered Under PMI UPEP***Arunachal Pradesh**

1. Dodmila Town (West Kameng)
2. Itanagar (Lower Subansiri)
3. Along Town (West Siang)
4. Pasighat (East Siang)
5. Roing Town (Dibang-Valley)
6. Tezu Town (Lohit)
7. Khonsa Town (TIRAP)

Assam

1. Kokrajhar
2. Bongaigaon
3. Goalpara
4. Barpeta
5. Nalbari
6. Mangoldoi (Darrang)
7. Lakhimpur
8. Marigaon
9. Golaghat
10. Sibsagar
11. Diphu (Karbi-Anglong)
12. Hailakandi
13. Karimaganj
14. Hailakandi
15. Dhemaji

Himachal Pradesh

1. Chamba
2. Dharamsala (Kangra)
3. Hamirpur
4. UNA
5. Bilaspur
6. Mandi
7. Kullu
8. Solan
9. Nahan (Sirmaur)

Jammu & Kashmir

1. Leh
2. Kargil
3. Baramula
4. Kupwada

Jammu & Kashmir (Contd.)

5. Bargaon
6. Anantnag
7. Pulwama
8. Kathva
9. Dodra
10. Udhampur
11. Rajouri
12. Poonch

Manipur

1. Churachandpur
2. Moren (Chandel)
3. Thoubal
4. Bishnupur
5. Lilong

Meghalaya

1. Jowai
2. Nongstoin
3. William Nagar
4. Tura

Mizoram

1. Lunglei
2. Saiha (Chhimituipui)

Nagaland

1. Zunheboto
2. Wokha
3. Mokokchung
4. Tuensang
5. Mon

Sikkim

1. Mongan
2. Gangtok
3. Namachi
4. Geyzing

Tripura

1. Dharam Nagar (North Tirpura)
2. Udaipur (South Tripura)

Garhwal & Kumaon Region (UP)

1. Chamoli
2. Tehri
3. Uttar Kashi
4. Tehri-Garhwal
5. Almora
6. Nainital
7. Pithoragarh

Oil Selection Board

1942. SHRI P.C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Oil Selection Board of LPG agencies and petrol pumps are not functioning in various areas;

(b) the details of such regions or areas where such selection bodies are not functioning with details as to the date from which they ceased to function;

(c) whether new selection boards are appointed in these states;

(d) if so, the details therefor;

(e) whether there are many areas in the country where people are denied opportunity even to apply for LPG cooking gas connection; and

(f) if so, the steps taken to remove this grievances?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) Yes, Sir.

(b) Operation of all the 17 Oil Selection Boards continues to be in abeyance since the announcement of the General Election for Lok Sabha in March, 1996.

(c) No, Sir.

(d) Does not arise.

(e) No, sir. Anybody can book on LPG connection with the LPG distributor of his area.

(f) Does not arise.

North Bengal Master Plan

1943. KUMARI MAMATA BANERJEE : Will the PRIME MINISTER be pleased to state :

(a) the progress made so far for the development of North Bengal, Master Plan;

(b) the estimated cost and funds made available therefor;

(c) the target period of completion;

(d) whether the Government have received any